

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/38 & 39/ (IB)/2017

NAME OF THE PETITIONER(S)

: R. VISHAL DEV & ANOTHER

NAME OF THE RESPONDENT(S)

: AARTHIK PROPERTIES LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KUP DEEPAR RAT

(KUP. DEEPAK RAI)

2-

C.A. RENOKA PARAMERHWARI

J. S. Sararoura

Coursel for the

ORDER

Counsel for petitioner present. Counsel for respondent present. Counsel for petitioner is directed to file proof of complying with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. At request of counsel for respondent, time extended for his submissions. Put up on 07.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)